

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:575
ANSWERED ON:23.07.2015
Review of Performance of Textile Industry
Mahato Shri Bidyut Baran

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has constituted a high level committee for reviewing/assessment of work performance of textile industry;
- (b) if so, the details of comments/ recommendations by the said committee and corrective steps taken by the Government;
- (c) the details of infrastructural assistance provided by the Government for promotion and development of textile industry;
- (d) the details of schemes started by the Government for creating employment in the textile industry; and
- (e) the steps taken by the Government for exploring new markets for increasing its share of export of Indian textiles in international market in view of increasing competition with neighbouring countries?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): An expert committee was constituted under the chairmanship of Sh. Ajay Shankar, Member Secretary, National Manufacturing Competitiveness Council (NMCC) to review the National Textile Policy-2000. Recommendation of the committee has been processed for formulation of the new Policy.

(c) & (d): Assistance for promotion of the textile sector is being extended under various policy initiatives and schemes, such as Technology Upgradation Fund Scheme (TUFS), Scheme for Integrated Textile Parks (SITP), Scheme for Development of Technical Textiles, Integrated Skill Development Scheme (ISDS), Schemes for the development of the Powerloom Sector, National Handloom Development Programme, etc. These schemes are aimed at setting up new units as well as expansion of the existing units.

(e): The new Foreign Trade Policy 2015-2020 has been announced to extend support for all export including textile. Some of Export Incentive Schemes include:-

- (a) Merchandise Export from India Scheme (MEIS)
- (b) Market Access Initiative (MAI) Scheme.
- (c) Market Development Assistance (MDA) Scheme
- (d) Duty – free import of trimmings, embellishments and other specified item under Export Performance Certificate Entitlement Scheme.
